

and tiny industries set up in Gujarat during the last two years in Private and Joint sector separately;

(b) the number of proposals for letters of intent of Gujarat pending with the Government as on June 30, 1992; and

(c) the time by which these are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) During 1990 and 1991, 166 Letters of Intent and 68 Industrial Licences were granted for the private sector in Gujarat. During the same period, 4 Letters of Intent and 4 Industrial Licences were granted for joint sector. During the period August -December 1991, 292 nos. of Memoranda were filed for locating industries in Gujarat. The small scale including tiny units registered with Commissioner of Industries, Government of Gujarat during 1989 and 1990 (The latest statistics available) were 12888.

(b) As on 30th June, 1992, 46 proposals were pending for grant of Letters of Intent for setting up of industries in Gujarat State.

(c) There are specified time limits for the disposal of applications for grant of Industrial Approvals. Efforts are made to ensure that the applications are disposed of within the time frame.

Committee for Small Scale Sector's Working Capital and term Loan Demand

1221. SHRI M.V. CHANDRASEKHARA MURTHY:
SHRI V. SREENIVASA PRASAD:

Will the PRIME MINISTER be pleased to state:

(a) whether the Export Committee set up to look into the small scale sector's working capital and term loan demands have submitted its recommendations to the Government;

(b) if so, the details of the recommendations made by the Committee;

(c) whether the Government have since examined the recommendations; and

(d) if so, the time by which the recommendations are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (PROF. P.J. KURIEN): (a) to (d). The Committee on Small Scale Industries constituted by the Reserve Bank of India under the Chairmanship of Shri P.R. Nayak, ex-Dy. Governor of the Bank, to review the arrangements for meeting the credit requirements of small scale industries and other related matters is likely to submit its report by the end of August 1992.

Report of Expert Group of Planning Commission

1222. SHRI R. DHANUSKODI ATHITHAN: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the expert group of the Planning Commission has submitted its report to the Government regarding the poor conditions of the villages;

(b) if so, the details thereof; and